

Civil Misc. Review App. No. 1055/93

in

O.A. No. 17/93

Kiram Kumar Sankar vs U.O.I. Police

Al

VER		
Sl.	Date	OFFICE REPORT
1	2	3

O.R.

Civil Misc. Review App.
No. 1055/93 filed by
Km. Sachana Srivastava
Adv. Counsel for the Respondent
in O.A. No. 17/93 against
Hon'ble Judge's order dated
13 April 1993 passed by
Hon'ble Mr. Justice U.C. Srivastava J.C.
Hon'ble Mr. V.K. Seth A.M.
Submitted before Hon'ble
Bench as per circulation rules
for orders.

22/6/93

Since Hon'ble Mr. Justice U.C. Srivastava - J.C. has been superseded we may request Hon'ble Vice-Chairman to nominate a fresh Bench.

22/6/93

Registrar

(1)

Registrar

02.7.93

Justice

As Hon'ble U.C. Srivastava has been retired. Let this case be placed in the Chamber of Hon'ble V.C. for constitution of next Bench.

O.R.
Submitted before
Hon'ble V.C. for constitution
of next Bench on 1.10.93.
Hon'ble Mr. U.C. Srivastava
V.C. has been retired.

30.9.93

O.R.

Submitted before Hon'ble
V.C. for constitution of next
Bench on 14.9.93.

13/9/93

Registrar

Rev NO 1055/93

07/17/93

Sl. No.	Date	Office Report	Order
1	2	3	4

DR(J)

01.10.93

As Hon VC is not available today let this case be placed in Chamber of Hon VC for consideration of Bench. office is directed to not list this case before

DR(J)

Law
DR(J)

Received
07/24/94

(3) List this case in a bench comprising of myself and Honble Mr. V.K. Seth A.M on 10.3.94

R.K. Va
V.C.

D.R.(J)

28.1.94

10.03.94

concerned Bench is not available today list this Rev Appl. before the Bench consisting of Honble V.C. and Honble Mr. V.K. Seth for Orders on 12.05.94

oil
Review app.
no. 1055/93
submitted
before Honble V.C.
Honble Mr. V.K. Seth
on 12.05.94 for
disposal of reviewed
app.

11/12/94

D.R.(J)

REV Appl NO 1055/93
 OA 17/93

(5)

$\frac{A1}{2} 3$

DR(J)

12.05.94

Concerned Bench is not available. Hence

list this Rev Appl. NO 1055/93 for hearing on 18.08.94 before Hon. Bench consisting of Hon. VC & Hon. Mrs. V.K. Seth. AM 4 available.

Am 4

(6)

Registrar

12.08.94

DR(J)

As both the members of the concerned Bench have been transferred to other Benches, list this Rev. Appls before Honble ~~Bench~~ MC. for nomination of Fresh Bench

Registrar

OR
 Submitted before

Honble VC on 15.9.94 for nomination of fresh bench for disposal of Review app.no. 1055/93.

14.9.94

(7)

15.9.94

Hon. Justice B.C. Saksena VC
 Hon. K. Muthukumar AM

Due to lawyers strike, adjourned to 8-11-94 for order.

Bal
 m

OA 17/93

:: 2 ::

Serial number
of order and
date

Brief order mentioning
reference, if necessary

How complied with
and date of compliance

OR

OA was decided by
Honble Mr. Justice
V.C. Srinivasan V.C.
(since retired) and
Honble Mr. V.K. Seth (Am)
was heard in Lucknow bench.

The review petition is submitted
before Honble V.C. for Constitution
of a fresh division bench.

Wdms

08.11.94

SOS

(8)

Registrar

DT-08.11.94

Seen office report. Place this
review petition before Honble V.C. in
Chamber for Constitution of a fresh
division bench.

8
Registrar
08.11.94

⑦ Before Honble V.C.

List this review petition before the
division bench comprising of myself and
Honble Mr. K. Muthukumar A.M. on
for hearing on 5.1.95

Boh

OR

Submitted before

division bench for
disposal of mine Review
Appno 1055/93.

4/1/95

(10)

Registrar

05.01.95

List this case before the
Bench consisting of Honble V.C.
Honble Mr. K. Muthukumar (A.M.)
for hearing on 12.01.95

8

Registrar

Rev app. No/055/93ⁱⁿ OA 17/93

A/3

(11)

12.1.95

Hon. Mr Justice B.C. Saxena VC
Hon. Mr K. Muthukumar AM

M. Sadhana Srivastava
Counsel for the applicant. She has
stated before us that she has
instruction not to press the review
application. The review application
is accordingly dismissed as not pressed.

✓

AM

Per
VC

Per